

**IN THE INCOME TAX APPELLATE TRIBUNAL "J" BENCH, MUMBAI
BEFORE SHRI RAJESH KUMAR, AM AND SHRI RAVISH SOOD, JM**

ITA No. 3394/Mum/2018

(निर्धारण वर्ष / Assessment Year:2014-15)

The Income Tax Officer-32(1)(1), Room No. 201, 2 nd Floor, Bldg. C-11, Pratyakshakar Bhavan, Bandra Kurla Complex, Bandra (E), Mumbai-400 051.	बनाम/ Vs.	M/s Abhinav Co. Operative Housing Society Ltd., Abhinav Society Office, Near National Park, Abhinav Nagar Road No. 2, Borivali (E), Mumbai-400066
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAAAA0320Q
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5625/Mum/2017

(निर्धारण वर्ष / Assessment Year:2009-10)

Asstt. Commissioner of Income Tax-30(1), C-13, 5 th Floor, Room No. 503, Pratyakshakar Bhavan, BKC, Bandra (East), Mumbai-400 051	बनाम/ Vs.	Smt. Bhavna D. Singh 21/22, Akash Apartment, 4 th Lane, Mamlatdarwadi, Malad (W), Mumbai-400097
स्थायी लेखा सं./जीआइआर सं./PAN No.		AYQPS9592M
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
--	----------	-----------------------------

प्रत्यर्थी की ओर से/ Assessee by	:	None
---	---	------

ITA No. 2892/Mum/2018
(निर्धारण वर्ष / Assessment Year:2013-14)

J.C.I.T. (OSD) Circle-12(1)(1), Room No. 223, 2 nd Floor, Aayakar Bhavan, M.K. Road, Mumbai-20	बनाम/ Vs.	M/s Al Ghurair Construction Foundation India Pvt. Ltd., Gala No. 2, Rajdeo Compound Near Gokuldham Market, Opp. Heena Gaurav Jewels Bldg. Malad (E), Mumbai-400097
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAJCA9550H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3064/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2012-13)

Jt. Commissioner of Income Tax (OSD), Central Circle-6(3) R. No. 1918, 19 th Floor, Air India Building, Nariman Point, Mumbai-400 021	बनाम/ Vs.	M/s Advent Developer Pvt. Ltd. CTS 12A/28A, 12A/29 to 33, Advent Atria, Chincholi Bunder Road, Malad (West), Mumbai-64
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAFCA3158H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
--	---	-----------------------------

प्रत्यर्थी की ओर से/ Assessee by	:	None
---	---	------

ITA No. 3602/Mum/2018
(निर्धारण वर्ष / Assessment Year:2013-14)

ITO-14(1)(1) Room No. 431, 4 th Floor, Aayakar Bhavan, M.K. Road, Mumbai- 400 020	बनाम/ Vs.	M/s Arha Consulting Pvt. Ltd. No. 37, Unit No. 1331, Surangi CHS Ltd., Subhash Nagar, Chembur, Mumbai - 400071
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAKCA6826H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3479/Mum/2018
(निर्धारण वर्ष / Assessment Year:2010-11)

The Income Tax Officer-24(1)(2), Room No. 604, Piramal Chambers, Lalbaug, Parel Mumbai-400 012	बनाम/ Vs.	M/s Arpita Enterprises 306/307, Sagar Avenue, S.V. Road, Near Shoppers Stop, Andheri (West), Mumbai-400 058
स्थायी लेखा सं./जीआइआर सं./PAN No.		AANFA0775D
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 5476/Mum/2017
(निर्धारण वर्ष / Assessment Year:2012-13)

Income Tax Officer-32(1)(2) Room No. 204, C-11, 2 nd Floor, Pratyaksha kar Bhavan, Bandra Kurla Complex, Bandra (East), Mumbai-400051	बनाम/ Vs.	Shri Arun P. Mandaviya D-415, Sunderdham, Ram Baug Lane, Borivali (W), Mumbai-400 092
स्थायी लेखा सं./जीआइआर सं./PAN No. ABKPM9638F		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5478/Mum/2017
(निर्धारण वर्ष / Assessment Year:2014-15)

Dy. Commissioner of Income Tax-1(1)(1) 579, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s AVP Tradesol Pvt. Ltd. 202, 2 nd Floor, Kshamalaya 37, New Marine Lines, Mumbai-400020
स्थायी लेखा सं./जीआइआर सं./PAN No. AAGCA7857E		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 2802/Mum/2018
(निर्धारण वर्ष / Assessment Year:2013-14)

D.C.I.T-3(1)(1), Room No. 607, 6 th Floor, Aayakar Bhavan, Mumbai-400 020	बनाम/ Vs.	M/s Bajaj Aviation Pvt. Ltd. Bajaj Bhavan, 2 nd Floor, Jamnalal Bajaj Marg, 226, Nariman Point, Mumbai-400 021
स्थायी लेखा सं./जीआइआर सं./PAN No.		AACCB6461F
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3258 & 3259/Mum/2018
(निर्धारण वर्ष / Assessment Year:2014-15)

Dy. Commissioner of Income tax-16(2), Room No. 479, 4 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s BBSR & Co., Lodha Excelus, 1 st Floor, Appollo Mills Compound, N.M. Joshi Marg, Mahalakshmi Mumbai-400011
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAKFB1884H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5448/Mum/2017
(निर्धारण वर्ष / Assessment Year:2012-13)

The ACIT-25(2) Office of the ACIT-25(2), R. No. 508, C-10, 5 th Floor, Pratyaksha kar Bhavan, Bandra Kurla Complex, Bandra (E), Mumbai-400051	बनाम/ Vs.	Shri Deepak Dattaram Malwankar D-63/64, Pandurang Wadi, A.B. Nair Road, Juhu, Mumbai-400049
स्थायी लेखा सं./जीआइआर सं./PAN No. AFNPM1443B		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5385/Mum/2017
(निर्धारण वर्ष / Assessment Year:2010-11)

Income Tax Officer-20(1)(4) Room No. 112, 1 st Floor, Piramal Chambers, Lalbaug, Parel, Mumbai-400 012	बनाम/ Vs.	Shri Deepak Kumar Mangilal jain 3, Bhandari Street, Kumbharwada Mumbai- 400 004
स्थायी लेखा सं./जीआइआर सं./PAN No. AFZPJ4222P		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3412/Mum/2018

(निर्धारण वर्ष / Assessment Year:2011-12)

DCIT, CC-5(1) Room No. 1928, 19 th Floor, Air India Building, Nariman Point, Mumbai-400 021	बनाम/ Vs.	Shri Earth Builders 101, 1 st Floor, Aditya Akruti Tower, Navsir Bharucha Marg, Grant Road, Mumbai-400007
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAAFE1372K
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 2984/Mum/2018

(निर्धारण वर्ष / Assessment Year: 2013-14)

Deputy Commissioner of Income Tax, Central Circle-4(2) R. No. 1918, 19 th Floor, Air India Building, Nariman Point, Mumbai-400 021	बनाम/ Vs.	M/s Flora Marmo Industries Pvt. Ltd. Sr. No 114(P), H. No. 15, Airport Side Services Road, W.E. Highway, Vile Parle (East), Mumbai-400099
स्थायी लेखा सं./जीआइआर सं./PAN No.		AABCF2082K
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5511/Mum/2017

(निर्धारण वर्ष / Assessment Year:2013-14)

The ITO-32(1)(5) 203, 2 nd Floor, C-11, Pratyakshakar Bhavan, Bandra Kurla Complex, Bandra (East), Mumbai- 400051	बनाम/ Vs.	M/s Gauri & MI Associates Gr. Floor, Aakash Palace, Maratha Colony, Dahisar (East), Mumbai-400068
स्थायी लेखा सं./जीआइआर सं./PAN No. AAAAG9961H		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 2857/Mum/2018
(निर्धारण वर्ष / Assessment Year:2010-11)

The Income Tax Officer-14(1)(4), Room No. 475, 4 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020.	बनाम/ Vs.	M/s Goldstar Finvest Pvt. Ltd. Block H, Sadashiv CHS, 6 th Road, Ground Floor, Santacruz East, Mumbai-55
स्थायी लेखा सं./जीआइआर सं./PAN No. AABCG3811B		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3048/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2013-14)

Deputy Commissioner of Income Tax-4(2)(2) R. No. 640, 6 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 021	बनाम/ Vs.	M/s India Capital Markets Pvt. Ltd., India Capital House, Off. Dattapada Road, Borivali (East), Mumbai-400066
स्थायी लेखा सं./जीआइआर सं./PAN No.		AABCN0802B
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5297/Mum/2017
(निर्धारण वर्ष / Assessment Year:2014-15)

ITO-6(3)(2) Room No. 503, 5 th Floor Aayakar Bhavan, M.K. Road, Mumbai-20	बनाम/ Vs.	M/s Indo Energy International Ltd. J.V. House, 1 st Floor, D.S. Babrekar Marg, Dadar (W) Mumbai- 400028
स्थायी लेखा सं./जीआइआर सं./PAN No.		AABCI1739A
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	Shri Ravikant Pathak, A.R

ITA No. 5618/Mum/2017
(निर्धारण वर्ष / Assessment Year:2011-12)

Income Tax Officer -20(1)(5), Room No. 121, 1 st Floor, Piramal Chambers, Parel, Mumbai-400 012	बनाम/ Vs.	Shri Ismailbhai M. Lokhandwala 9, Thliz CHS, St. John Baptit Road, Bandra, Mumbai-400040
स्थायी लेखा सं./जीआइआर सं./PAN No.		ABIPL3610Q
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5195/Mum/2017
(निर्धारण वर्ष / Assessment Year:2013-14)

Income Tax Officer (IT)-3(2)(1), Room No. 1627, Air India Building, Nariman Point Mumbai-400 021	बनाम/ Vs.	Shri Jamshedji B. Homji 63-B, Tahnee Heights, D-Bldg, 66, Petit Hall Compound Nepeansea Road, Mumbai-400006
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAIPM2745C
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3077/Mum/2018
(निर्धारण वर्ष / Assessment Year:2009-10)

Income Tax Officer-19(2)(1), 2 nd Floor, Matru Mandir, Tardeo Road, Mumbai – 400007	बनाम/ Vs.	Jatin Amichand Shah 61/G, 92, Sommerset House, Off B.D. Road, Mumbai – 400 026
स्थायी लेखा सं./जीआइआर सं./PAN No.		AADPS2183F
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	Shri B.V. Jhaveri, A.R

ITA No. 5305/Mum/2017
(निर्धारण वर्ष / Assessment Year:2010-11)

The ACIT-25(2) Room No. 508, C-10, 5 th Floor, Pratyakshkar Bhavan, Bandra Kurla Complex, Bandra (E), Mumbai-400051	बनाम/ Vs.	M/s Jayantilal K. Panchal, Sapphire Building, Flat No. 301 Third Floor, M.G. Cross Road, Vile Parle (E), Mumbai-400057
स्थायी लेखा सं./जीआइआर सं./PAN No.		AASPP2338N
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3093/Mum/2018
(निर्धारण वर्ष / Assessment Year:2012-13)

Dy. Commissioner of Income Tax, Central Circle – 3(1), Room No. 1924, Air India Building, 19 th Floor, Nariman Point, Mumbai – 400 021	बनाम/ Vs.	Kalpana S. Mardia 401, Bhagwati Building, Plot No. 77, Nutan Laxmi Society, N. S. Road No. 8, JVPD Scheme Mumbai- 400 049
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAGPM6828C
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3097/Mum/2018
(निर्धारण वर्ष / Assessment Year:2014-15)

ITO-15(2)(1), Room No. 452, 4 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s Karmic Labs Pvt. Ltd., 1105, Zara Nahar Amrit Shakti, Near Chandivali Studio, Powai, Mumbai – 400 072
स्थायी लेखा सं./जीआइआर सं./PAN No.		AACCK7809G
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5355/Mum/2017
(निर्धारण वर्ष / Assessment Year:2011-12)

Asstt. Commissioner o Income Tax-21(2), Room No. 115, 1 st Floor, Piramal Chambers, Lalbaug, Mumbai	बनाम/ Vs.	Shri Kikimal K. Chhabria (Prop. M/s Creations) Unit No. 268, A to Z Industrial Estate, G.K. Marg, Lower Parel, Mumbai-400013
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAAPC6123E
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 5342/Mum/2017
(निर्धारण वर्ष / Assessment Year:2004-05)

Deputy Commissioner of Income Tax (I.T.)-3(2)(1), Room No.1634, 16 st Floor, Air India Building, Nariman Point, Mumbai-400021	बनाम/ Vs.	M/s Marubeni Corporation C/o Marubeni India Pvt. Ltd., 25, Mittal Chambers, 2 nd Floor Nariman Point, Mumbai-400021
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACM7682D
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 2939/Mum/2018
(निर्धारण वर्ष / Assessment Year:2012-13)

Asstt. Commissioner of Income Tax-21(2), Room No. 115, 1st Floor, Piramal Chambers, Lalbaug, Mumbai	बनाम/ Vs.	M/s Metakaps Engineering C-6, Kamdar Park, gokhale Road, Dadar West, Mumbai-400028
स्थायी लेखा सं./जीआइआर सं./PAN No.		AABFM4078K
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5281/Mum/2017
(निर्धारण वर्ष / Assessment Year:2007-08)

Income Tax Officer-27(2)(3) Room No. 417, 4 th Floor, Tower No.6, Vashi Railway Station Complex, Vashi, Navi Mumbai- 400 703	बनाम/ Vs.	M/s Mohanlal Silk Mills 150/4112, Parivartan CHSL, New Pantnagar, Vallabhbaugh lane, Ghatkopar (E), Mumbai-400075
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAAFM8192R
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5619/Mum/2017
(निर्धारण वर्ष / Assessment Year:2008-09)

Income Tax Officer -20(2)(2), 2 nd Floor, Room No. 212, Piramal Chambers, Lalbaug, Parel, Mumbai-12	बनाम/ Vs.	Mr. Mohammed Yunus Usman Shama 604, Al Raza Co. Op. Hsg. Soc. 60 Cyrus Avenue Road, Agripada, Mumbai-400008
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAVPS2603L
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	Shri Rajesh Shah, A.R

ITA No. 5505/Mum/2017
(निर्धारण वर्ष / Assessment Year:2013-14)

Deputy Commissioner of Income Tax, Circle-3, Kalyan, 2 nd Floor, Rani Mansion, Murbad Road. Kalyan (W)-421 301	बनाम/ Vs.	Navjeevan Sahakari Patpedhi Maryadi, 14-15, Panchadhara Apartments, Thankar Road, Kalyan- 421 201
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAAAM5330Q
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	Shri Kumar Kale, A.R

ITA Nos. 3692 & 3696/Mum/2018
ITA No. 3697/Mum/2017
(निर्धारण वर्ष / Assessment Years:2012-13, 2013-14 & 2014-15)

D.C.I.T, Circle-13(1)(2) 2 nd Floor, Room No. 218, Aayakar Bhavan, M.K. Road, Mumbai-400020	बनाम/ Vs.	M/s Platinum Incentives & Events Pvt. Ltd., 1 st Floor, Golden Palace, Above UBI, Turner Road, Bandra (West), Mumbai- 400 050
स्थायी लेखा सं./जीआइआर सं./PAN No.		AACCP6561G
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5321/Mum/2018
(निर्धारण वर्ष / Assessment Year:2007-08)

ITO-11(1)(1) Room No. 201, Aayakar Bhavan M.K. Marg, Mumbai- 400 020	बनाम/ Vs.	M/s Raakesh Overseas Ltd. 903/12, Indra Darshan, Lokhandwala Complex, Andheri (West), Mumbai- 400 053
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACR2651P
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3031/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2013-14)

Deputy Commissioner of Income Tax-8(1)(2) R. No. 651, 6 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s Saikrupa Photo Offset Pvt. Ltd., 114/A-2, Shah & Nahar Industrial Estate, Sunmill Lane, Lower Parel, Mumbai-400013
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAJCS3730K
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5331/Mum/2017
(निर्धारण वर्ष / Assessment Year:2012-13)

Income Tax Officer-11(1)(3) Room No. 201, Aayakar Bhavan, M.K. Road, Mumbai-400 020.	बनाम/ Vs.	M/s Saraf Corporation India Pvt. Ltd. Unit No.G-2, Ground Floor, Akruti Trade Center, Road No. 7, MIDC Road, Andheri (E), Mumbai-400 093
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAJCS7665M
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3275/Mum/2018
(निर्धारण वर्ष / Assessment Year:2013-14)

Deputy Commissioner of Income Tax-11(2)(1), Room No. 477, Aayakar Bhavan M.K. Marg, Mumbai-400 020.	बनाम/ Vs.	M/s Sellowrap Industries Pvt. Ltd., Unit No. 208, Plot No.C-5, 2 nd Floor, New Link Road, Andheri, Mumbai-400 053
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAICS1972L
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5250/Mum/2017
(निर्धारण वर्ष / Assessment Year:2011-12)

Deputy Commissioner of Income Tax-1(3)(1), Room No. 540, 5 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s Shah Granites Private Ltd. 409/410, A-Wing, Master Mind-1, Royal Palms, Mayur Nagar, Aarey Milk Colony, Goregoan (E), Mumbai-400065
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACS5241C
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 2982/Mum/2018
(निर्धारण वर्ष / Assessment Year:2013-14)

Deputy Commissioner of Income Tax Central Circle-4(2), Room No. 1918, 19 th Floor, Air India Building, Nariman Point, Mumbai-400 021	बनाम/ Vs.	Mr. Shahrukh Khan 44, Mannat, B.J. Road, Bandstand, Bandra (West), Mumbai-400050
स्थायी लेखा सं./जीआइआर सं./PAN No. AAHPK3293L		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5301/Mum/2017
(निर्धारण वर्ष / Assessment Year:2009-10)

Income Tax Officer -11(2)(2), Room No.349, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s Shivam Publicity Pvt. Ltd. 109, Kuber Complex, Opp. Laxmi Industrial Estate, Andheri (W), Mumbai-400053
स्थायी लेखा सं./जीआइआर सं./PAN No. AAKCS9025L		
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5373 & 5374/Mum/2017
(निर्धारण वर्ष / Assessment Year:2011-12)

Income Tax Officer-21(1)(5), Room No. 121, 1 st Floor, Piramal Chambers, Parel, Mumbai-400012	बनाम/ Vs.	Shri Habibullah M.H. Mullajiwala, (Prop. Lucky Supplying Agency) Shop No. 8, Yusuf Manzil, 2, Sofia Zuber Road, Opp. Nagpada Police Station, Mumbai-400008
स्थायी लेखा सं./जीआइआर सं./PAN No.		AFDPM7661R
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3375/Mum/2018
(निर्धारण वर्ष / Assessment Year:2008-09)

Deputy Commissioner of Income Tax-19(1) Room No. 203, 2 nd Floor, Matru Mandir, Tardeo Road, Mumbai-400007	बनाम/ Vs.	Shri Haresh Sohanraj Jain Room No. 18/19, 2 nd Floor, 2, Gandhi Niwas, 81/83 Khadialkar Road, Mumbai-400004
स्थायी लेखा सं./जीआइआर सं./PAN No.		ADPPJ0019E
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3458/Mum/2018
(निर्धारण वर्ष / Assessment Year:2014-15)

Income Tax Officer-20(2)(2) R. No. 212, Piramal Chambers Lalbaug, Mumbai- 400 012	बनाम/ Vs.	Shri Mohd Khalid Khalil Ahmed Ansari, BMC, Chawl No. 2, Room No. 37, Gr. Floor, CB Marg, Kamathipura, 5 th Lane, Mumbai-Central Mumbai- 400008.
स्थायी लेखा सं./जीआइआर सं./PAN No.		ALPA7709B
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3268/Mum/2018
(निर्धारण वर्ष / Assessment Year:2011-12)

The Income Tax Officer-19(2)(4) Room No. 217, Matru Mandir, Tardeo Road, Mumbai-400 007	बनाम/ Vs.	Shri Naresh H. Bhansali M/s Multinox Overseas, 24, C.P. Tank Road, Mumbai- 400004
स्थायी लेखा सं./जीआइआर सं./PAN No.		AHWPB2936K
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5495/Mum/2017
(निर्धारण वर्ष / Assessment Year:2013-14)

Income Tax Officer (I.T)-3(1)(1) Room No. 1627, Air India Buildig, Nariman Point, Mumbai-400 007	बनाम/ Vs.	Shri Shashi Indur Keswani C/o, Keswani & Rathore CA's, 408C, Niranjn, Marine Drive, Mumbai- 400 002
स्थायी लेखा सं./जीआइआर सं./PAN No.		AMUPK5071B
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 2948/Mum/2018
(निर्धारण वर्ष / Assessment Year:2013-14)

The ACIT-19(3) Room No. 206, Matru Mandir, Mumbai-400 007	बनाम/ Vs.	Shri Shrenik N. Zaveri, 54, Dreamlan Building, 5 th Floor, M.P. Road, Opera House Mumbai-400 004
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAAPZ1721B
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5176/Mum/2017
(निर्धारण वर्ष / Assessment Year:2011-12)

ACIT-30(3), C-13, 5 th Floor, Room No. 510, Pratyaksha kar Bhavan, BKC, Bandra (East), Mumbai-400 051	बनाम/ Vs.	M/s Smart Infocom 306/307, Plot No. 8, 338, Sterling Industrial Premises Ltd., Ramchandras Lane Extn., Malad (W) Mumbai-400 064
स्थायी लेखा सं./जीआइआर सं./PAN No.		ABEFS1558C
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rojore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3216/Mum/2018
(निर्धारण वर्ष / Assessment Year:2008-09)

Income Tax Officer- 33(3)(4) Room No. 612, 6 th Floor, C-12 Pratyakshkar Bhavan, BKC, Mumbai-400051.	बनाम/ Vs.	Smt. Shital Nilesh Shah C-1002, Silver Leaf, Akruli Road, Kandivali (E), Mumbai- 400101
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAOPS4486Q
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 5247/Mum/2017
(निर्धारण वर्ष / Assessment Year:2013-14)

Deputy Commissioner of Income Tax-1(3)(1) Room No. 540, 5 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020.	बनाम/ Vs.	M/s Sunil Industries Ltd. 315, Rewa Chambers, New Marine Lines, Mumbai-400020
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACS6430P
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 3506/Mum/2018
(निर्धारण वर्ष / Assessment Year:2007-08)

Income Tax Officer-25(3)(4) Room No. 605, C-10, 6 th Floor, Pratyakshakar Bhavan, Bandra Kurla Complex, Bandra (East), Mumbai-400 051	बनाम/ Vs.	Shri Suresh Maneklal Sheth 1, Kusum Niwas, S.V. Road, IRLA, Vile Parle (W), Mumbai- 400056
स्थायी लेखा सं./जीआइआर सं./PAN No.		AJMPS0119H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से/ Assessee by	:	None

ITA No. 2987/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2013-14)

JCIT (OSD)-8(3)(1) 6 th Floor, Room No. 615, Aayakar Bhavan, M.K. Road, Churchgate, Mumbai-400020	बनाम/ Vs.	Teekay Tubes Pvt. Ltd., 315/317, Navrattan, PD Mello Road, Near Carnac Bridge, Mumbai-400009
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACT4130H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5602/Mum/2017

(निर्धारण वर्ष / Assessment Year:2012-13)

Income Tax Officer (E)-(4), 503, 5 th Floor, Piramal Chambers, Parel, Mumbai-400 012	बनाम/ Vs.	The Framji Dinshaw Petit Parsee Sanatorium, Unit No. 157, SDF-V, SEEPZ, Andheri (E), Mumbai-400 096
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAATT0770E
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	Shri B.V. Jhaveri, A.R

ITA No. 2778/Mum/2018

(निर्धारण वर्ष / Assessment Year:2014-15)

D.C.I.T-3(3)(2), Room No. 609, 6 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	TVS Infrastructure Pvt. Ltd. B-106, B-Wing, 10 th Floor, Mittal Tower, Free Press Journal Marg, Nariman Point, Mumbai- 400 021
स्थायी लेखा सं./जीआइआर सं./PAN No.		AACCG4215C
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5344/Mum/2017
(निर्धारण वर्ष / Assessment Year:2012-13)

A.C.I.T, Circle-11(3)(1) Room No. 204, Aayakar Bhavan 2 nd Floor, M.K. Marg, Mumbai-400 020	बनाम/ Vs.	M/s Twenty First Century Iron & Steel Ltd. 501, Garden View, 5 th Floor, Gulmohar Park, Gulmohar Raod, JVPD, Juhu, Mumbai-400 049
स्थायी लेखा सं./जीआइआर सं./PAN No.		AABCP8121B
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5154/Mum/2017
(निर्धारण वर्ष / Assessment Year:2013-14)

A.C.I.T-13(3)(2) Room No. 229, 2 nd Floor, Aayakar Bhavan, M.K. Road, Mumbai-20	बनाम/ Vs.	M/s Viking Advance Technology Pvt. Ltd., 13B, Jeevan Satyakam, Dr. Ambedkar Road, Mumbai-400 050
स्थायी लेखा सं./जीआइआर सं./PAN No.		AABCV0694F
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 5501/Mum/2017
(निर्धारण वर्ष / Assessment Year:2013-14)

Income Tax Officer-32(3)(5) Room No. 104, 1 st Floor, Bldg. No. C-11, Pratyakshakar Bhavan, Bandra Kurla Complex Bandra (East), Mumbai-400051	बनाम/ Vs.	Shri Vilas G. Naringrekar Plot No. 79/A-303, Shivsagar CHS Ltd. Gorai-II Borivali West Mumbai-400092
स्थायी लेखा सं./जीआइआर सं./PAN No.		ABUPN5193L
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Satish Chandra Rajore, D.R
प्रत्यर्थी की ओर से / Assessee by	:	Shri R.C. Toshniwal, A.R

ITA No. 3230 & 3231/Mum/2018
(निर्धारण वर्ष / Assessment Years:2013-14 & 2014-15)

Dy. Commissioner of Income Tax-8(3)(2), Room No. 615, 6 th Floor, Aayakar Bhavan, M.K. Road, Mumbai- 400 020	बनाम/ Vs.	M/s Warden International (Agencies) Pvt. Ltd. 3 rd Floor, Warden House, Byculla, Mumbai - 08
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACW0749H
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

ITA No. 3071 & 3073/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2013-14 & 2014-15)

Deputy Commissioner of Income Tax -8(3)(2) R. No. 615, 6 th Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	बनाम/ Vs.	M/s Welspun Solar AP Pvt. Ltd. 7 th Floor, Welspun House, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai-013
स्थायी लेखा सं./जीआइआर सं./PAN No.		AAACW7599M
(अपीलार्थी /Revenue)	:	(प्रत्यर्थी / Assessee)

अपीलार्थी की ओर से / Revenue by	:	Shri Manoj Kumar Singh, D.R
प्रत्यर्थी की ओर से / Assessee by	:	None

सुनवाई की तारीख / Date of Hearing	:	14.08.2018
घोषणा की तारीख / Date of Pronouncement	:	21.08.2018

आदेश / O R D E R

PER BENCH:

All the aforesaid appeals by the revenue are being disposed off together by way of a consolidate order for the sake of convenience and brevity as the issue involved in all these appeals is common of low tax effect. Having heard the Id DRs and also the counsels for the assesseees who attended the hearing and perusing the relevant records as placed before us, we find that that the tax effect involved in all the above cases is not exceeding Rs. 20 lacs and therefore the these appeals are not maintainable in terms of the CBDT Circular No.03/2018 [F. No. 279/MISC.142/2007-IT) (PT)], dated 11.07.2018 and are liable to be dismissed. Accordingly, we dismiss all the above appeals enblock as not being maintainable.

3. In the result, appeals of the Revenue are dismissed.

Order pronounced in the open court on 21.08.2018

Sd/-

Sd/-

(Ravish Sood)
JUDICIAL MEMBER

(Rajesh Kumar)
ACCOUNTANT MEMBER

मुंबई Mumbai; दिनांक 21.08.2018

Ps. Rohit

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / **ITAT,**
Mumbai